

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 245 OF 2015 &
IA NO. 398 OF 2015

Dated : 20th November, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

The Tata Power Company Ltd.

... **Appellant(s)**

Vs.

Maharashtra Electricity Regulatory Commission

... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Tushar Nagar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Kishn for R-1

ORDER

List the matter for hearing on 10.01.2019, as agreed by the learned counsel for the appearing parties.

(S.D. Dubey)
Technical Member

vt/bn

(Justice N.K. Patil)
Judicial Member